

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
C.P. No. 05/241-242/PB/2019

IN THE MATTER OF:

Amit Gupta

..... Petitioner

v.

Skyscraper Buildcon Pvt. Ltd.

..... Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 08.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner :

Mr. Karishma Jaiswal, PCS

For the respondent

Mr. Anuj Aggarwal, Mr. Chitvan Singhal, Advs.
for R-1 to 3

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 10.10.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

08.08.2019
Aarti Makker